

**STATEMENT SHOWING THE LIST OF CIVIL CASES ARE TO BE TAKEN UP FOR
HEARING/ARGUMENT/EVIDENCE ON 21-12-2020.
II ADDL. SENIOR CIVIL JUDGE, KALABURAGI**

Sl. No.	Case No.	Stage of the case	Hearing date	Name of the Advocate for petitioner	Name of the respondent Advocate.
<u>FIRST SESSION</u>					
01.	OS 15/2015	Evidence	21.12.2020	Sri. N.B. Diwanji	Sri. S. Kenikar, AVK, MNR, BHR
02.	OS 165/2015	Evidence	21.12.2020	Sri. R.H. Rao	Sri. B. Bhimashankar, N.C.K. B.B.
03.	OS 126/2018	Evidence	21.12.2020	Smt. Bharati M Math	Sri. B.D.Hangaraki, S.K.B.
04.	OS 147/2017	Evidence	21.12.2020	Sri. R.V. Deshpande	Sri. Manvar Patel,
05.	MVC 429/2018	Evidence	21.12.2020	Sri. M.E.Biral	Sri. C.S.Kalaburagi
06.	MVC 394/2019	Evidence	21.12.2020	Sri. S.G.Belakeri	Sri. H.G.Yalasangi
07.	MVC 34/2019	Evidence	21.12.2020	Sri. M.E.Biral	Sri. R.S.Kulakarni
08.	MVC 81/2019	Evidence	21.12.2020	Sri. S.M. Kandkur	Sri. C.S. Kalaburagi
09.	ECA 11/2017	Evidence	21.12.2020	Sri. S.G.Belakeri	Sri. V.V.Chandraki
10.	OS 133/2019	Evidence	21.12.2020	Sri. S. K. Basude	Sri. M.T.R. Sri. K. Ravindra
11.	OS 201/2018	Evidence	21.12.2020	Sri. S.S.Saradagi	Sri. R.Y.Deshmukh
12.	MVC 776/2018	Evidence	21.12.2020	Sri. S.G.Belakeri	Sri. M.S.Muke, Sri.C.S.K.
13.	SC 3/2018	Argument	21.12.2020	Sri. S.L. Pawar	Exparte
<u>SECOND SESSION</u>					
01.	OS 204/2018	Evidence	21.12.2020	Sri. S.G. Kulkarni	Sri. K.A. Kalburgi
02.	OS 163/2018	Evidence	21.12.2020	Sri. B.N. Belamgi	Sri. R.S. Kalagi
03.	MVC 1177/2018	Evidence	21.12.2020	Sri. I.C.Patil	Sri.S.M.Bijanalli, U.L.Sutar
04.	OS 93/2018	Evidence	21.12.2020	Sri. Sarasija Rajan	Sri. Baburao Mangane
05.	OS 31/2018	Evidence	21.12.2020	Sri. G.A.Deshpande	Sri. Apparava Sugoore
06.	ECA 16/2019	Evidence	21.12.2020	Sri. B.Ali Mhd	Sri. R.Y.Deshmukh
07.	OS 169/2015	Hearing	21.12.2020	Sri. S.B.Sangolgi	Sri. V.S.Jalde
08.	OS 159/2019	Hearing	21.12.2020	Sri. G.S. Biradar	Sri. A. Vijaykumar, V.A., R.B.P.
09.	OS 161/2015	Hearing	21.12.2020	Sri. V.S. Jalde	Sri. B. Bhimashankar, B.M.P.
10.	OS 111/2019	Hearing	21.12.2020	Sri. A.Vijayakumar	Sri. A.W.Asgar
11.	OS 107/2019	Hearing	21.12.2020	Sri. Vinayak Apte	Sri. M.K. Khan
12.	OS 194/2018	Hearing	21.12.2020	Sri. B.D.Hangaraki	Sri. P.V. Deshpande
13.	M.A. 12/2018	Hearing	21.12.2020	Sri. Patil Y.B.	Sri. V. Apte

**II Addl. Sr. Civil Judge,
Kalaburagi.**

**Pri. Senior Civil Judge and CJM, Kalaburagi
In the Court of Sri. Balappa Appanna Jaragu
Cause List Dated 21-12-2020**

FIRST SESSION

Sl. No.	Case No.	Stage of the case	Hearing date	Name of the Advocate for the Appellant/Petitioner	Name of the respondent Advocate
1	OS 193/2015	Evidence	21-12-2020	S.S. Gola	K.D.B, A.Vijaykumar, DGP
2	OS 4/2016	Evidence	21-12-2020	N.Krishnacharya	M.T.Rajan
3	OS 82/2017	Evidence	21-12-2020	B.C.Chavan	S.H.Chavan
4	OS 90/2017	Evidence	21-12-2020	P.V.Deshpande	C.S.Sahu, A.Vijaykumar
5	OS 130/2018	Evidence	21-12-2020	S.K.Barude	B.B.Astagi
6	MVC 518/2018	Evidence	21-12-2020	S.S.Seeri	A.K.Kamlapurkar
7	MVC 758/2018	Evidence	21-12-2020	S.S.Seeri	B.S.Kapplerki
8	MVC 769/2018	Evidence	21-12-2020	M.E.Biral	U.L.Sutar
9	MVC 1108/2018	Evidence	21-12-2020	S.G.Belkeri	A.K.Kamlapurkar
10	MVC 1193/2018	Evidence	21-12-2020	K.N.Sajjan	K.P.N, C.S.Kalburgi
11	MVC 61/2019	Evidence	21-12-2020	S.P.Jogur	R.S.K
12	MVC 103/2019	Evidence	21-12-2020	U.G.Patil	S.S.Biradar
13	MVC 179/2019	Evidence	21-12-2020	L.M.Balavadagi	V.V.Chandriki
14	MVC 496/2019	Evidence	21-12-2020	S.C.Sirnoorkar	A.K.Kamlapurkar
15	MVC 652/2019	Evidence	21-12-2020	M.Moinuddin	M.G.P, B.R.Patil
16	OS 116/2007	Hearing	21-12-2020	M.A.Jagirdar	A.P.Jagirdar
17	EX 85/2013	Hearing	21-12-2020	A.Vijaykumar	R.B.P, V.R.M
18	OS 17/2014	Hearing	21-12-2020	A.Vijaykumar	S.C.Konin, A.K.Patil, K.D.B
19	OS 32/2017	Hearing	21-12-2020	N.P.K	B.D.Hangarki, R.S.S, U.T.R
20	OS 17/2020	Hearing	21-12-2020	B.R.Mangane	R.H.Rao, DGP
21	OS 159/2020	Hearing	21-12-2020	Lokesh Reddy	B.D.Hangarki, R.H.Rao, B.M
22	OS 65/2011	Argument	21-12-2020	S.C.Poojarl	M.M.Nayak, DGP, A.P
23	OS 109/2014	Argument	21-12-2020	A.Vijaykumar	S.C.Konin
24	RA 9/2017 C/w RA 5/2017	Argument	21-12-2020	P.V.Deshpande	B.D.Hangarki
25	RA 83/2017	Argument	21-12-2020	V.S.Jalde	G.R.K, A.H, S.G.K
26	RA 96/2018	Argument	21-12-2020	K.A.Kalburgi	S.S.Patil
27	RA 14/2019	Argument	21-12-2020	V.M.Ashrith	B.G.M

**Pri. Senior Civil Judge & CJM,
Kalaburagi**